

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 841 OF 2024

IN THE MATTER OF:

ANUPAM VERMA

.....APPLICANT

VERSUS

STATE OF U.P. & ORS.

.....RESPONDENT(S)

INDEX

S. NO.	PARTICULARS	PAGE NO.
1.	Affidavit on behalf of Respondent No. 2, U.P. Pollution Control Board	1-5
2.	<b>ANNEXURE R2/1:</b> A copy of the Joint Committee Report dated 25.10.2024	6-7
3.	<b>ANNEXURE R2/2:</b> A copy of letter communications between UPPCB and Respondent No. 4	8-11

THROUGH

DATE: 26.10.2024

PLACE: NEW DELHI



**STHAVI ASTHANA**  
**ADVOCATE FOR UPPCB**  
**C1/131 MOTI BAGH, SHANTI PATH,**  
**NEW DELHI-110021**  
**(M): 9711116034**  
**(E): [STHAVIASTHANA@GMAIL.COM](mailto:STHAVIASTHANA@GMAIL.COM)**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 841 of 2024

IN THE MATTER OF:

Anupam Verma

.....Applicant

Versus

State of U.P.

.....Respondent(s)

STATUS REPORT ON BEHALF OF THE RESPONDENT  
NO.-2, UTTAR PRADESH POLLUTION CONTROL  
BOARD, IN COMPLIANCE TO THE ORDER DATED  
14.10.2024 PASSED BY THE HON'BLE NATIONAL GREEN  
TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

I, Dr. Umesh Chandra Shukla aged about 50 years S/o Shri P.

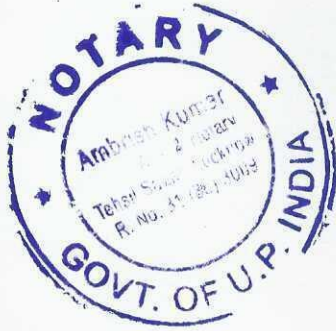
AMBRISH KUMAR  
ADVOCATE & NOTARY  
Vill. Devi Ganj, Anaiyastate as under:  
Adampur, Janubi, Lucknow

Shukla presently at Lucknow, do hereby solemnly affirm and

1. That I am Regional Officer of Uttar Pradesh Pollution Control Board (hereinafter "UPPCB"), Lucknow. I say that I am fully conversant with the facts of the case and competent and authorised to swear the present Affidavit.

AS

2. That this Hon'ble National Green Tribunal, Principal Bench, Lucknow Bench (hereinafter "Hon'ble Tribunal") vide its order dated 03.09.2024 in the captioned matter had directed the Joint Committee comprising the District Magistrate Barabanki, D.G.M & Regional Head, APEDA, and Regional Officer, UPPCB to visit the site, collect relevant information and submit factual report within one month.
3. That in compliance to the above direction the report of the Joint Committee had carried the inspection on 19.09.2024 and the same has been filed by the UPPCB on 07.10.2024 supported with an affidavit. The Joint Committee report has also been filed by the District Magistrate Barabanki on 05.10.2024 in pursuance to the order passed by this Hon'ble Tribunal as a Nodal Officer. A copy of the Joint Inspection Report dated 19.09.2024 is already been on record.



*A.K.*  
**AMBRISH KUMAR**  
 ADVOCATE & NOTARY  
 Vill. Devi Ganj, Anaiya  
 Adampur, Janubi, Lucknow  
 25/10/24

4. That further it is most respectfully submitted that after perusing the said Joint Committee report this Hon'ble Tribunal has passed the following directions.

1. *Joint Committee Report, on an affidavit sworn by respondent 2 has been filed in Tribunal today, which shows that substantially proponent is complying with consent and*

*the*

*other conditions but there is no specific report on the question, whether greenbelt has been maintained or plantation as stipulated in consent has been done. In this regard, specific report shall be submitted within 10 days.*

2. List for further consideration on 07.11.2024.

5. That in compliance to the order dated 14.10.2024 a Joint Committee comprising the representatives of District Magistrate Barabanki, D.G.M & Regional Head, APEDA, and Regional Officer, UPPCB, has carried the inspection of Respondent No.-4, M/s Fair Exports (I) Pvt. Ltd. (Previous Name-M/s Amroon Foods Private Limited), Agasan Road, Kursi, Uttar Pradesh on 25.10.2024. A copy of the Joint Committee Report dated 25.10.2024 is being attached herewith as Annexure No-R2/1.

6. That relying upon the Joint Inspection report dated 25.10.2024 it is to submitted here that the Respondent No.-4, M/s Fair Exports (I) Pvt. Ltd. (Previous Name-M/s Amroon Foods Private Limited) has produces 80 MT/day of frozen meat by slaughtering 750 cattle/buffalo and 750 sheep/goat per day.

7. That further in light of the order dated 14.10.2024 passed by this Hon'ble Tribunal and in pursuance to the compliance of



A/kh  
**AMBRISH KUMAR**  
 ADVOCATE & NOTARY  
 Vill. Devi Ganj, Anaiya  
 Adampur, Janubi, Lucknow

25/10/24

sk

the conditions as mentioned in Consent issued by the UPPCB, the UPPCB has sent a letter to the Respondent No.-4 on 18.10.2024. The reply of the said letter has been sent by the Respondent No.-4 on 22.10.2024. The copies of the said letter are collectively being attached herewith as Annexure No.-R2/2.

8. That it is pertinent to mention here that in pursuance to the letter dated 22.10.2024 sent by the Respondent No.-4, a Joint Committee has also verify regarding the green belt area during joint inspection. During inspection and verification it is found that green belt has been developed with trees, plants and green parks which is more than the 33 percent of the total area, i.e. 41,762.9 Sq.Mt., out of total land area, i.e. 104,697 Sq.Mt. The photographs taken during the inspection regarding the green belt is attached with the Joint Inspection Report.

9. That the above status report on behalf of the Respondent No.-2, Uttar Pradesh Pollution Control Board, is submitted herewith before this Hon'ble National Green Tribunal, Principal Bench, **NOTARY** New Delhi-31 for kind perusal and consideration.



A. M.  
**AMBRISH KUMAR**  
 ADVOCATE & NOTARY  
 Vill. Devi Ganj, Anaiya  
 Adampur, Janubi, Lucknow

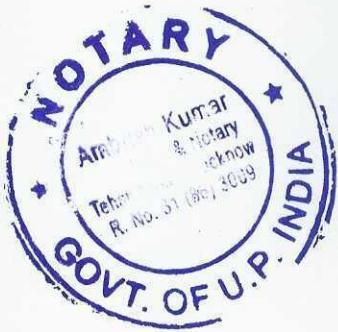
25/10/24


  
**DEPONENT**


VERIFICATION:

Verified at ~~NOTARY~~ NOTARY Lucknow on this 25<sup>th</sup> day of October, 2024 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

  
**DEPONENT**



  
**AMBRISH KUMAR**  
ADVOCATE & NOTARY  
Vill. Devi Ganj, Anaiya  
Adampur. Janubi, Lucknow  
25/10/24

  
I know and identify the deponent  
who has signed/put T.I. before me

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-841/2024 अनुपम वर्मा बनाम स्टेट आफ यू0पी0 व अन्य में पारित आदेश दिनांक 14/10/2024 के अनुपालन में गठित समिति द्वारा इकाई मै0 फेयर एक्सपोर्ट्स (इण्डिया) प्रा0लि0 (पुराना नाम-मैसर्स अमरुन फूड्स प्रा0लि0), अगासन रोड, कुर्सी, बाराबंकी की निरीक्षण आख्या:-

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-841/2024 अनुपम वर्मा बनाम स्टेट आफ यू0पी0 व अन्य में पारित आदेश दिनांक 03/09/2024 में निम्न समिति गठित की गयी थी, जिसके सदस्य निम्नवत् है:-

1. जिलाधिकारी, बाराबंकी।
2. डी0जी0एम0 एण्ड रिजनल हेड ए0पी0ई0डी0ए0, वाराणसी।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

उक्त गठित समिति के द्वारा नामित अधिकारी निम्नवत् है:-

1. डॉ0 अरुण कुमार सिंह, अपर जिलाधिकारी वि0/रा0, बाराबंकी।
2. डॉ0 सी0वी0 सिंह, डी0जी0एम0 एण्ड रिजनल हेड, ए0पी0ई0डी0ए0 फैशिलिटेशन सेण्टर, बड़ा लालपुर, वाराणसी।
3. हिमांशु सोनकर, सहायक वैज्ञानिक अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

उपरोक्त गठित समिति द्वारा माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में पारित आदेश दिनांक 03/09/2024 के क्रम में दिनांक 19/09/2024 को इकाई मै0 फेयर एक्सपोर्ट्स (इण्डिया) प्रा0लि0 (पुराना नाम-मैसर्स अमरुन फूड्स प्रा0लि0), अगासन रोड, कुर्सी, बाराबंकी का निरीक्षण किया गया था तथा गठित समिति द्वारा एक्शन टेकेन रिपोर्ट/रिस्पान्स मा0 एन0जी0टी0 में दाखिल की गयी थी। जिस पर मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 14/10/2024 के मुख्य अंश निम्नवत् है:-

".....1. Joint Committee Report, on an affidavit sworn by respondent 2 has been filed in Tribunal today, which shows that substantially proponent is complying with consent and other conditions but there is no specific report on the question, whether greenbelt has been maintained or plantation as stipulated in consent has been done. In this regard, specific report shall be submitted within 10 days. 2. List for further consideration on 07.11.2024....."

उपरोक्त पारित आदेश के अनुपालन में पूर्व में गठित समिति द्वारा इकाई मै0 फेयर एक्सपोर्ट्स (इण्डिया) प्रा0लि0 (पुराना नाम-मैसर्स अमरुन फूड्स प्रा0लि0), अगासन रोड, कुर्सी, बाराबंकी का पुनः निरीक्षण दिनांक 25/10/2024 को किया गया। निरीक्षण के समय इकाई प्रतिनिधि के रूप में श्री मरुन मिराजुद्दीन (आपरेशन मैनेजर) उपस्थित थे। निरीक्षण आख्या निम्नवत् है:-

1. इकाई मै0 फेयर एक्सपोर्ट्स (इण्डिया) प्रा0लि0 (पुराना नाम-मैसर्स अमरुन फूड्स प्रा0लि0), अगासन रोड, कुर्सी, बाराबंकी द्वारा पशुवधशाला में 750 बैस/मैसा एवं 750 भेड़/बकरा प्रतिदिन का वध करके 80 मि0टन/दिन फ्रोजन मीट का उत्पादन किया जाता है तथा इकाई का पूर्व में गठित समिति द्वारा किये गये निरीक्षण दिनांक 19/09/2024 की विस्तृत निरीक्षण आख्या संलग्न है।
2. अग्रतर माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 14/10/2024 एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा निर्गत सहमति दिनांक 20/12/2019 की शर्तों के अनुपालन के सम्बन्ध में क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा दिनांक 18/10/2024 के माध्यम से सन्दर्भित इकाई को पत्र प्रेषित किया गया था, जिसका प्रतिउत्तर इकाई द्वारा दिनांक 22/10/2024 को राज्य बोर्ड के क्षेत्रीय कार्यालय, लखनऊ में प्रेषित किया गया है। प्रतिउत्तर के अनुसार इकाई का टोटल लैण्ड एरिया 104,697.0 वर्गमीटर है, जिसके सापेक्ष इकाई द्वारा 41,762.9 वर्गमीटर के भाग में ग्रीन बेल्ट विकसित किया गया है। जो कुल एरिया का 39.88 प्रतिशत है (छायाप्रति संलग्न)।
3. संयुक्त गठित समिति द्वारा सन्दर्भित इकाई के ग्रीन बेल्ट एरिया का स्थलीय सत्यापन किया गया। ग्रीन बेल्ट को पेड़, पौधे, ग्रीन पार्क से विकसित किया गया है, जो कुल क्षेत्रफल के 33 प्रतिशत से अधिक है। निरीक्षण के दौरान ग्रीन बेल्ट एरिया के लिए गये फोटोग्राफ निम्नवत् है-



तदानुसार माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-841/2024 अनुपम वर्मा बनाम स्टेट आफ यू०पी० व अन्य में पारित आदेश दिनांक 14/10/2024 के निर्देशों के अनुपालन में संयुक्त समिति द्वारा किये गये सन्दर्भित इकाई की निरीक्षण आख्या, संकलित की गयी सूचनाएं तथा स्थलीय फोटोग्राफ सहित अग्रिम कार्यवाही हेतु सादर प्रस्तुत है।

*25/10/24*  
(हिमांशु सोनकर)  
सहायक वैज्ञानिक अधिकारी,  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
लखनऊ

*25.10.24*  
(डा० सी०बी० सिंह)  
डी०जी०एम० एण्ड रिजनल हेड,  
ए०पी०ई०डी०ए० फैसिलिटेशन  
सेण्टर, बड़ा लालपुर, वाराणसी

*25-10-2024*  
(डॉ० अरुण कुमार सिंह)  
अपर जिलाधिकारी वि०/रा०,  
बाराबंकी

तार : पर्यावरण

GRAM : PARYAVARAN

123

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड लखनऊ

UTTAR PRADESH POLLUTION CONTROL BOARD LUCKNOW

क्षेत्रीय कार्यालय

Regional Office



संदर्भ सं०

Ref. No.

1143/सं० - 1/24

दिनांक

Dated : 18-10-24

सेवा में,

मैसर्स फेयर एक्सपोर्ट्स (इण्डिया) प्रा०लि०,  
पुराना नाम-मैसर्स अमरून फूड्स प्रा०लि०,  
अगासन रोड, कुर्सी,  
बाराबंकी।

**विषय:-**माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-841/2024 अनुपम वर्मा बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 14/10/2024 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-841/2024 अनुपम वर्मा बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 14/10/2024 का संदर्भ ग्रहण करना चाहें। माननीय राष्ट्रीय हरित अधिकरण द्वारा उक्त योजित ओ०ए० संख्या-841/2024 में दिनांक 14/10/2024 को पारित आदेश के मुख्य अंश निम्नवत् हैं-


".....1. Joint Committee Report, on an affidavit sworn by respondent 2 has been filed in Tribunal today, which shows that substantially proponent is complying with consent and other conditions but there is no specific report on the question, whether greenbelt has been maintained or plantation as stipulated in consent has been done. In this regard, specific report shall be submitted within 10 days.

2. List for further consideration on 07.11.2024....."

राज्य बोर्ड के आनलाइन संदर्भ संख्या-72805/UPPCB/Lucknow(UPPCBRO) /CTO/air/ BARABANKI/2024 दिनांक 20/12/2019 के विशिष्ट शर्त-5 में उल्लिखित शर्तों के परिप्रेक्ष्य में अविलम्ब सूचना/अनुपालन आख्या साक्ष्य सहित इस कार्यालय को 03 कार्य दिवस में प्रेषित करना सुनिश्चित करें, जिससे कि उपरोक्त संदर्भित सूचना मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में ससमय प्रेषित किया जा सके।

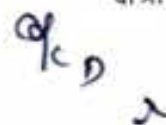
संलग्नक:-यथोपरि।

भवदीय,

  
(डा० उमेश चन्द्र शुक्ला)  
क्षेत्रीय अधिकारी

**प्रतिलिपि-**मुख्य पर्यावरण अधिकारी (वृत्त-5), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

  
क्षेत्रीय अधिकारी





# FAIR EXPORTS (INDIA) PVT. LTD.

GOVERNMENT RECOGNISED TRADING HOUSE, CIN : U51900MH1991PTC063177  
(EXPORTERS OF FRESH CHILLED/FROZEN FOODS, GARMENTS & GENERAL COMMODITIES)  
Registered Office : 501, Madhive, Bandra Kurla Complex, Bandra East, Mumbai-400 051  
Tel. : +91-22-26590176/80/81 + Fax : +91-22-26592326 + Email : exports@fairexports.net

Subject: Submission of Specific Report on Greenbelt Maintenance Compliance

To:

The Regional Office,  
Uttar Pradesh Pollution Control Board,  
Lucknow

151250  
22-10-24

Date: 21-10-24

Respected Sir/Madam,

With reference to your query numbered M—841/2024, regarding the compliance with greenbelt and plantation conditions, we would like to submit the following detailed information for your kind consideration:

1. Greenbelt Area and Maintenance:

- Total Land Area: 104,697.0 sq. meters
- Total Built-Up Area: 28,928.17 sq. meters
- Total Greenbelt Area: 41,762.9 sq. meters, which constitutes 39.88% of the total land area, exceeding the stipulated requirements.
- Total Road Area: 15,430.71 sq. meters
- Total Open Area: 18,575.22 sq. meters

The greenbelt has been developed as per the approved layout plan, ensuring adequate plantation and landscaping. Regular maintenance and monitoring of the greenbelt are being carried out, including watering, pruning, and replacement of saplings wherever necessary. Additionally, native and pollution-resistant plant species have been utilized to ensure better air quality and environmental sustainability.

Ais. O / LAC  
a - pl

Corporate Office : 20/1 Site IV, Industrial Area, Sahibabad, Ghaziabad - 201 010, Uttar Pradesh  
Tel.: 91- 120 -4672400 /401, Fax: +91- 120 - 4374545, 2771125

Factory: 1310/6,7,9,11 Kursi- Agasan Road, Kursi, Barabanki -225302, Uttar Pradesh  
Tel : +91 9839013611, +91 9839804222

22/10/24



## FAIR EXPORTS (INDIA) PVT. LTD.

GOVERNMENT RECOGNISED TRADING HOUSE, CIN : U51900MH1991PTC063177  
 (EXPORTERS OF FRESH CHILLED/FROZEN FOODS, GARMENTS & GENERAL COMMODITIES)  
 Registered Office : 501, Madhive, Bandra Kuria Complex, Bandra East, Mumbai-400 051  
 Tel. : +91-22-26590176/80/81 + Fax : +91-22-26592326 + Email : exports@fairexports.net

### 2. Plantation Compliance:

- The plantation has been undertaken as stipulated in the consent conditions. We have planted a variety of trees, shrubs, and ground covers that align with the prescribed guidelines for greenbelt development.

### 3. Map for Reference:

- For your convenience, a copy of the detailed layout map, indicating the greenbelt and other areas, is attached herewith. The map clearly shows the designated greenbelt area and the distribution of the plantation across the premises.

We hope this information satisfies the requirements of the honorable Tribunal, demonstrating our commitment to environmental compliance and greenbelt maintenance. Should you require any further details, we are ready to provide them promptly.

Thank you for your attention to this matter.

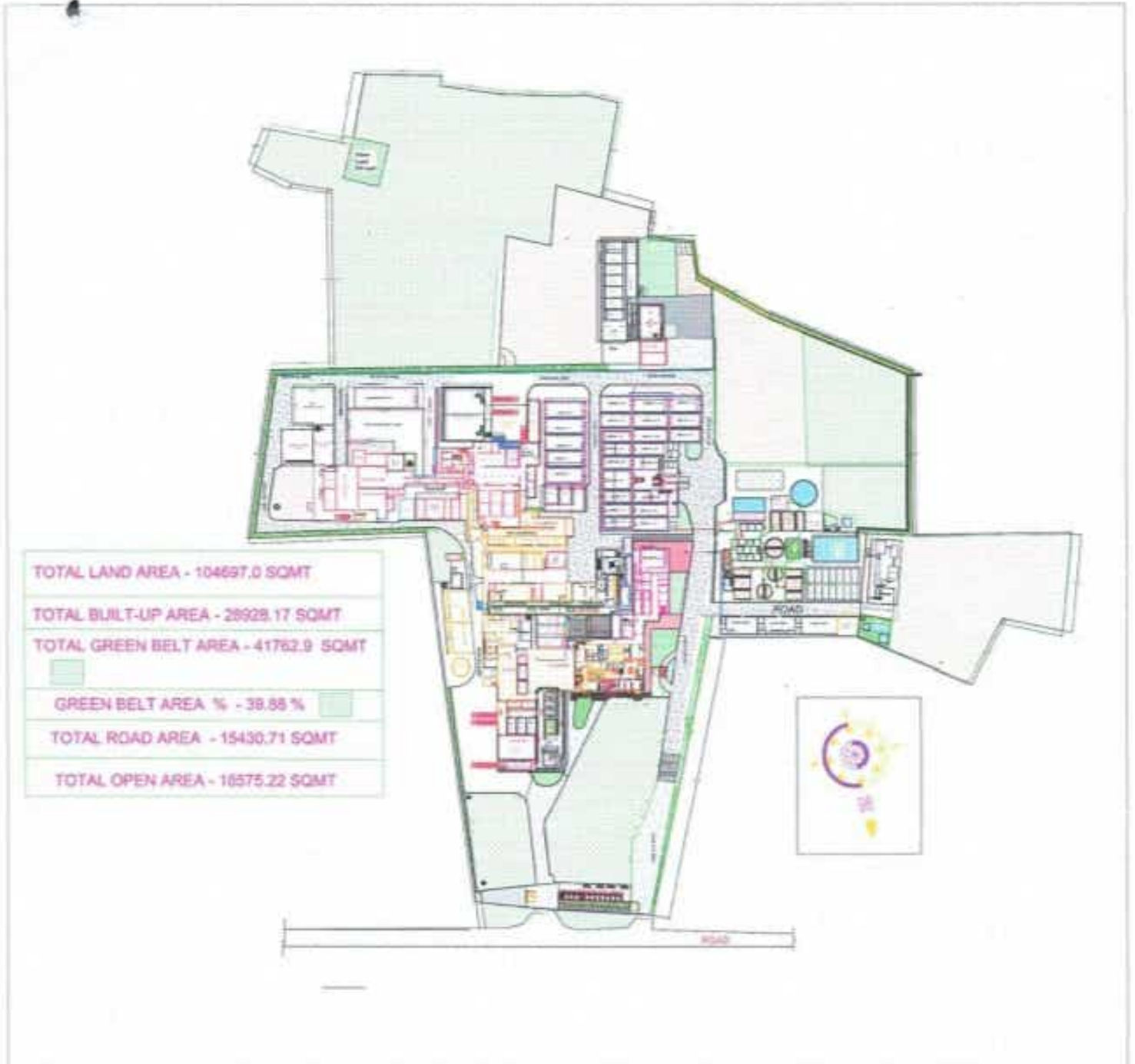
Yours sincerely,


Lijo Alappatt

General Manager

Fair Exports (India) Pvt Ltd

Lucknow (UP)



<p>Project: FAIR EXPORTS (INDIA) PVT. LTD. (GREEN BELT PLAN)</p>	<p>Date: 12-06-2024</p>		<p>Architect:</p>
<p>Client: FAIR EXPORTS (INDIA) PVT. LTD</p> <p>1310 1310 1310 1310 1310 1310 1310 1310 1310 Ga, 1310 ma, 6 . 7 . 8 . 9 . 11 . 15 . 32 .</p> <p>63/Ba, 27, 63 63 63 63 63 63 63 63ka . 91,60, 61, 2 . 7 . 8 . 9 . 10 . 5 . 4 .</p> <p>59(1), 59(2), 62, 64, 1310 1310 1310 1310 1310 46 . 47 . 41 . 50 . 51 .</p> <p>KURSI BARABANKI ( U.P) PIN- 225302</p>		<p>ANUJ KUMAR DIXIT</p>	<p><b>ANUJ KUMAR DIXIT</b></p> <p>STRUCTURE ENGINEER (BASIC PLANNERS &amp; DESIGNERS)</p>